

NRDWP for ensuring quality of ground water

2747. SHRI TIRUCHI SIVA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the steps taken by Government under the National Rural Drinking Water Programme (NRDWP) to ensure that rural habitations have access to safe drinking water;

(b) whether Government is aware of the high Arsenic contamination found in ground water in villages across several States; and

(c) if so, details of the fund allocation for water quality surveillance and monitoring?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) to (c) Rural Drinking water supply is a State subject. For improving the coverage of safe drinking water to rural population, this Ministry supplements the efforts of the States by providing them with technical and financial assistance through the centrally sponsored scheme; National Rural Drinking Water Programme (NRDWP). It is the State Governments who plan, execute and maintain the schemes for providing safe drinking water to rural population. The funds provided to the States under NRDWP can be utilized for providing safe drinking water to rural population. As reported by the States in Integrated Management Information System (IMIS) of the Ministry as on 01.01.2019, there are 15,795 habitations affected by arsenic.

States can utilize up to 5% of funds released to them under National Rural Drinking Water Programme (NRDWP) for Water Quality Monitoring and Surveillance (WQMS), which, *inter alia*, includes testing of drinking water sources, upgrading of existing water quality testing laboratories and setting up of new State / district / sub-district / mobile water quality testing laboratories, providing chemicals and consumables to laboratories, providing field test kits/refills to Gram Panchayats etc.

Minerals contamination of drinking water in rural areas

2748. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether it is a fact that nearly 4.08 crore of rural population are at risk due to metallic contamination of drinking water *viz.* Fluoride, Iron, Arsenic, Nitrate, Heavy metals etc. and salinity;

- (b) if so, the details of thereof, State-wise;
- (c) whether Government has conceived any specially focused scheme for such habitations;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) and (b) State-wise number of arsenic, fluoride, iron, nitrate, salinity and heavy metal affected habitations with population as reported by the states in Integrated Management Information System (IMIS) of this Ministry as on 01.01.2019 is given in Statement (*See* below).

(c) to (e) Rural Drinking water supply is a State subject. For improving the coverage of safe drinking water to rural population, this Ministry supplements the efforts of the States by providing them with technical and financial assistance through the centrally sponsored scheme; National Rural Drinking Water Programme (NRDWP). It is the State Governments who plan, execute and maintain the schemes for providing safe drinking water to rural population. The funds provided to the States under NRDWP can be utilized for providing safe drinking water to water quality affected areas on priority.

To deal with arsenic and fluoride contamination, with the recommendation of National Institution for Transforming India (NITI Aayog), Government of India had released ₹ 1,000 crore in March 2016 for commissioning of Community Water Purification Plants (CWPPs) and last mile connectivity of piped water supply schemes.

In addition, the Ministry had launched National Water Quality Sub-Mission (NWQSM) on 22.03.17 to provide safe drinking water to 27,544 arsenic/fluoride affected rural habitations in a span of 4 years, subject to availability of funds.

State-wise number of arsenic, fluoride, iron, nitrate, salinity and heavy metal affected habitations with population as reported by the States in Integrated Management Information System (IMIS) of this Ministry as on 01.01.2019

[illegible]

10.	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11.	Jammu and Kashmir	4	9586	0	0	0	8	17568	0	0	0	0	0	0	0	12	27154
12.	Jharkhand	198	93797	19	13336	323	87676	0	0	0	0	0	0	0	0	540	194809
13.	Karnataka	458	258546	3	2590	42	29424	27	16666	241	185509	1	132	772	492867		
14.	Kerala	32	77329	0	0	182	419671	81	163973	32	82557	0	0	327	743530		
15.	Madhya Pradesh	140	51206	0	0	0	0	10	8488	0	0	0	0	150	59694		
16.	Maharashtra	63	121821	0	0	16	30090	43	69632	72	189256	0	0	194	410799		
17.	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
18.	Meghalaya	0	0	0	0	7	6754	0	0	0	0	0	0	7	6754		
19.	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
20.	Nagaland	0	0	0	0	4	1664	0	0	0	0	0	0	4	1664		
21.	Odisha	98	27785	0	0	2158	669077	238	73666	0	0	0	0	2494	770528		
22.	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
23.	Punjab	299	357179	652	828073	231	205860	14	10845	114	140309	1836	2252895	3146	3795161		
24.	Rajasthan	5176	3306336	0	0	5	4123	12350	2571023	947	697358	0	0	18478	6578840		

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
25.	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26.	Tamil Nadu	0	0	0	0	1	578	0	0	0	0	0	0	1	578
27.	Telangana	0	0	0	0	36	48492	179	309870	135	209427	0	0	350	567789
28.	Tripura	0	0	0	0	2427	1141231	0	0	0	0	0	0	2427	1141231
29.	Uttar Pradesh	178	309625	745	572882	361	369991	80	47203	10	20112	0	0	1374	1319813
30.	Uttarakhand	0	0	0	0	12	62895	0	0	3	12810	0	0	15	75705
31.	West Bengal	1263	799908	9250	9608522	5307	4906193	429	326665	0	0	262	155281	16511	15796569
TOTAL		9655	7045578	15795	13860780	18939	12256075	13494	3662305	1562	1550958	2106	2413001	61551	40788697